

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.70 of 2003

IN

OA No.1980 of 2002

New Delhi, this the 30th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri C.S. Chadha, Member(A)

Smt. Guddi wd/o Late Shri Ram Phal,
R/o RZAA-47, Gopal Nagarr, Gali No.14,
Najafgarh, New Delhi. Petitioner

(By Shri Yogesh Sharma, Advocate)

versus

Shri Anil Gupta,
Chief Engineer,
Dept. of I & F, NCT of Delhi,
4th Floor, ISBT Building, Delhi.

.... Respondent

(By Mrs. Renu George, Advocate and
(Dept. Representative : Shri K.L. Chugh,
Executive Engineer, Civil Dn.VII)

ORDER(oral)

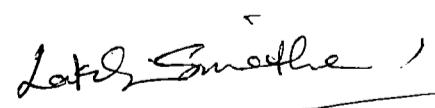
Smt. Lakshmi Swaminathan, Vice Chairman(J)

Reply affidavit has already been filed by the
respondents.

2. Shri Yogesh Sharma, learned counsel submits
that in view of the above, he does not wish to press
the CP any longer with liberty to take any other
action, he may deem fit in the circumstances of the
case.

3. Noting the above facts and circumstances, CP
70/2003 is dismissed with liberty to the petitioner to
proceed in the matter, if so advised, in accordance
with law. Notice issued to the respondent is
discharged.


(C.S. Chadha)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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